GOVERNMENT OF MEGHALAYA
MINING AND GEOLOGY DEPARTMENT
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ORDERS BY THE GOVERNOR

NOTIFICATION

Dated Shillong, the 4th July, 2022.

No. MG.49/2011/Pt-II/72- In exercise of the power conferred by Section 15 of the Mines and Minerals (Development and Regulation) Act, 1957 (Central Act No. 67 of 1957), the Governor of Meghalaya is pleased to make the following rules further to amend the Meghalaya Minor Minerals Concession Rules, 2016 (as amended), namely: -

1. Short Title and Commencement. - (1) These Rules may be called the MeghalayaMinor Minerals Concession (Amendment) Rules, 2022.

(2) They shall come into force from the date of publication in the Official Gazette.

2. Amendment of rule 4. - In Meghalaya Minor Minerals Concession Rules, 2016 (asamended), in rule 4, after clause {c), the following proviso shall be added, namely: -

"Provided that above mentioned restrictions shall not apply to river bed sand mining and river bed mining".

Sd/-
Secretary to the Government of Meghalaya,
Mining and Geology Department.

Memo. No. MG.49/2011/Pt-II/72-A, Dated Shillong, the 4th July, 2022.
Copy forwarded to:

1. P.S. to the Chief Minister of Meghalaya for kind information of the Hon'ble Chief Minister.
2. P.S. to the Minister I/c. Forests and Environment Department for kind information of the Hon'ble Minister.
3. P.S. to the Chief Secretary to the Government of Meghalaya for kind information of the Chief Secretary.
4. The Principal Chief Conservator of Forests & HoFF, Meghalaya, Shillong.
5. The Secretary to the Government of Meghalaya, Forests and Environment Department.
6. The Secretary to the Government of Meghalaya, Law Department.
7. The Secretary to the Government of Meghalaya, Cabinet Affairs Department.
8. The Director of Mineral resources, Meghalaya, Shillong for information and necessary action.
9. All the Deputy Commissioners, Meghalaya for information.
10. The Director, Printing & Stationary, Meghalaya, Shillong for favour of publishing in the next issue of Meghalaya Gazette and to supply 100 (one hundred) copies to this Department.
11. State Informatics Officer/Senior System Analyst, NIC, Meghalaya with a request to upload the Notification in the Government website.

By order etc.,
Dkharshiing
4/7/22.
Under Secretary to the Government of Meghalaya,
Mining and Geology Department.